

ITEM NO.501

COURT NO.1

SECTION XV

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Civil Appeal No(s).841/2018

M/S. BAJAJ ALLIANCE GENERAL INSURANCE CO.LTD.

Appellant(s)

VERSUS

RAMBHA DEVI &amp; ORS.

Respondent(s)

[ FOR DIRECTIONS ]

(WITH IA No. 173691/2023 - INTERVENTION APPLICATION, IA No. 133096/2023 - INTERVENTION APPLICATION, IA No. 138588/2023 - INTERVENTION/IMPLEADMENT, IA No. 133143/2023 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 10918/2018 (XV)

SLP(C) No. 9604/2018 (IV-A)

(FOR ADMISSION and I.R. and IA No.44779/2018-CONDONATION OF DELAY IN FILING)

SLP(C) No. 9613/2018 (IV-A)

Diary No(s). 24834/2018 (IV-C)

(FOR ADMISSION and I.R. and IA No.109091/2018-CONDONATION OF DELAY IN FILING and IA No.109092/2018-EXEMPTION FROM FILING O.T.)

Diary No(s). 25256/2018 (XV)

(FOR ADMISSION and I.R. and IA No.134006/2018-CONDONATION OF DELAY IN FILING and IA No.134009/2018-EXEMPTION FROM FILING O.T. and IA No.134008/2018-CONDONATION OF DELAY IN REFILING)

SLP(C) No. 24671/2018 (IV-A)

(FOR ADMISSION and I.R. and IA No.117330/2018-EXEMPTION FROM FILING O.T.)

Diary No(s). 32753/2018 (IV-B)

(WITH IA No. 162746/2018 - CONDONATION OF DELAY IN FILING, IA No. 162751/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 32756/2018 (IV-B)

(WITH IA No. 157609/2018 - CONDONATION OF DELAY IN FILING, IA No. 157611/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 157613/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 37055/2018 (IV-B)  
(WITH IA No. 156105/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 39059/2018 (IV-B)  
(WITH IA No. 155184/2018 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 426/2019 (IV-B)

SLP(C) No. 505-506/2019 (XV)

SLP(C) No. 17506/2018 (IV-A)  
(WITH IA No.49692/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 23638/2018 (IV-C)  
(WITH IA No. 95171/2018 - CONDONATION OF DELAY IN FILING, IA No. 95172/2018 - EXEMPTION FROM FILING O.T.)

Diary No(s). 24137/2018 (IV-A)  
(FOR ADMISSION and I.R. and IA No.109284/2018-CONDONATION OF DELAY IN FILING and IA No.109286/2018-CONDONATION OF DELAY IN REFILING)

Diary No(s). 24530/2018 (XV)  
(FOR ADMISSION and I.R. and IA No.100935/2018-CONDONATION OF DELAY IN FILING and IA No.100934/2018-EXEMPTION FROM FILING O.T.)

Diary No(s). 24534/2018 (XV)  
(WITH IA No. 107670/2018 - CONDONATION OF DELAY IN FILING, IA No. 107674/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 5958/2019 (XV)

SLP(C) No. 8918-8919/2019 (IV-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 11503-11504/2019 (IV-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 8277/2020 (XIV)

SLP(C) No. 8123-8124/2022 (IV-A)  
(FOR ADMISSION and I.R. and IA No.65087/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.65085/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14645-14646/2017 (IV-A)

SLP(C) No. 35472-35473/2017 (XVII-A)  
(WITH IA No. 130122/2017 - CONDONATION OF DELAY IN FILING, IA No. 130111/2017 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 130113/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 130114/2017 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 6055/2018 (IV-A)  
(WITH IA No.24588/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 18849/2019 (IV-A)  
(WITH IA No. 2041/2022 - PERMISSION FOR WITHDRAWAL OF AMOUNT)

SLP(C) No. 20449/2019 (IV-A)  
(FOR ADMISSION and I.R. and IA No.118586/2019-CONDONATION OF DELAY IN FILING)

SLP(C) No. 21547/2019 (XIV)  
(WITH IA No.128215/2019-CONDONATION OF DELAY IN FILING and IA No.128218/2019-ADDITION / DELETION / MODIFICATION PARTIES)

SLP(C) No. 23017-23018/2019 (IV-B)

C.A. No. 8001-8002/2019 (IV)  
(FOR ADMISSION and I.R.)

SLP(C) No. 766/2020 (XV)  
(WITH IA No. 186784/2019 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24545/2019 (IV-B)

SLP(C) No. 30601/2019 (XIV)  
(FOR ADMISSION and I.R.)

SLP(C) No. 696/2021 (XIV)

C.A. No. 1477/2018 (IV-A)

C.A. No. 842/2018 (XII-A)  
(WITH IA No. 103173/2019 - WITHDRAWAL OF CASE / APPLICATION)

C.A. No. 1479/2018 (IV-A)

C.A. No. 483/2018 (IV-A)

C.A. No. 1506/2018 (IV-A)

C.A. No. 1478/2018 (IV-A)

Diary No(s). 40406/2017 (IV-A)  
(FOR ADMISSION and I.R. and IA No.10034/2018-CONDONATION OF DELAY IN FILING and IA No.10039/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.10036/2018-CONDONATION OF DELAY IN REFILING)

C.A. No. 1476/2018 (IV-A)

Diary No(s). 41949/2017 (IV-A)  
(FOR ADMISSION and I.R. and IA No.2817/2018-CONDONATION OF DELAY IN FILING)

SLP(C) No. 2684-2685/2018 (XI-A)

SLP(C) No. 597/2018 (IV-C)  
(WITH IA No. 3888/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 524/2018 (IV-C)  
(WITH IA No. 3532/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 3528/2018 - EXEMPTION FROM FILING O.T.)

Diary No(s). 2524/2018 (IV-A)  
(FOR ADMISSION and I.R. and IA No.74496/2018-CONDONATION OF DELAY IN FILING and IA No.74497/2018-CONDONATION OF DELAY IN REFILING)

SLP(C) No. 19242-19244/2018 (IV-C)

Diary No(s). 23636/2018 (IV-C)  
(WITH IA No. 93154/2018 - CONDONATION OF DELAY IN FILING, IA No. 93155/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 28906/2018 (IV-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 13315/2019 (IV-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 14523-14524/2019 (XIV)  
(FOR ADMISSION and I.R.)

Diary No(s). 37270/2017 (XII)  
(WITH IA No.10168/2018-CONDONATION OF DELAY IN FILING and IA No.10171/2018-CONDONATION OF DELAY IN REFILING)

C.A. No. 1475/2018 (IV-A)

SLP(C) No. 5065/2018 (IV-A)

SLP(C) No. 10459/2018 (XV)

SLP(C) No. 9908/2018 (X)

SLP(C) No. 6668/2018 (XV)

Diary No(s). 4869/2018 (IV-C)  
(FOR ADMISSION and I.R. and IA No.51454/2018-CONDONATION OF DELAY IN FILING and IA No.51457/2018-EXEMPTION FROM FILING O.T. and IA No.51455/2018-CONDONATION OF DELAY IN REFILING)

Diary No(s). 6119/2018 (IV-A)  
(FOR ADMISSION and I.R. and IA No.37735/2018-CONDONATION OF DELAY IN FILING)

Diary No(s). 6264/2018 (XIV)  
(FOR ADMISSION and I.R. and IA No.52062/2018-CONDONATION OF DELAY  
IN FILING and IA No.52064/2018-CONDONATION OF DELAY IN REFILING)

SLP(C) No. 8816/2018 (IV-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 9607/2018 (IV-A)  
(FOR ADMISSION and I.R. and IA No.45086/2018-CONDONATION OF DELAY  
IN FILING and IA No.45089/2018-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT)

SLP(C) No. 9610/2018 (IV-A)  
(FOR ADMISSION and I.R. and IA No.45080/2018-CONDONATION OF DELAY  
IN FILING and IA No.45083/2018-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT)

SLP(C) No. 9612/2018 (IV-A)  
(FOR ADMISSION and I.R. and IA No.45273/2018-CONDONATION OF DELAY  
IN FILING and IA No.45275/2018-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT)

SLP(C) No. 9606/2018 (IV-A)  
(FOR ADMISSION and I.R. and IA No.45601/2018-CONDONATION OF DELAY  
IN FILING and IA No.45603/2018-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT)

SLP(C) No. 9609/2018 (IV-A)  
(FOR ADMISSION and I.R. and IA No.45282/2018-CONDONATION OF DELAY  
IN FILING and IA No.45283/2018-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT)

Diary No(s). 9963/2018 (XV)  
(FOR ADMISSION and I.R. and IA No.58464/2018-CONDONATION OF DELAY  
IN FILING and IA No.58466/2018-EXEMPTION FROM FILING O.T. and IA  
No.58465/2018-CONDONATION OF DELAY IN REFILING)

Diary No(s). 9970/2018 (XV)  
(FOR ADMISSION and I.R. and IA No.70678/2018-CONDONATION OF DELAY  
IN FILING and IA No.70679/2018-CONDONATION OF DELAY IN REFILING)

Diary No(s). 990/2018 (IV-C)  
(WITH IA No. 21136/2018 - CONDONATION OF DELAY IN FILING, IA No.  
21139/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 5193/2018 (IV-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 5188/2018 (IV-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 9611/2018 (IV-A)  
(FOR ADMISSION and I.R. and IA No.45036/2018-CONDONATION OF DELAY

IN FILING and IA No.45039/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9608/2018 (IV-A)

(FOR ADMISSION and I.R. and IA No.45021/2018-CONDONATION OF DELAY IN FILING and IA No.45024/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9605/2018 (IV-A)

(FOR ADMISSION and I.R. and IA No.45320/2018-CONDONATION OF DELAY IN FILING and IA No.45322/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 20221/2023 (IV-A)

(FOR ADMISSION and IA No.253/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

SLP(C) No. 19921/2023 (IV-C)

(FOR ADMISSION and IA No.181529/2023-EXEMPTION FROM FILING O.T.)

Diary No(s). 28961/2023 (IV-C)

(WITH IA No.158459/2023-CONDONATION OF DELAY IN FILING and IA No.158461/2023-EXEMPTION FROM FILING O.T.)

Date : 17-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
 HON'BLE MR. JUSTICE HRISHIKESH ROY  
 HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
 HON'BLE MR. JUSTICE PANKAJ MITHAL  
 HON'BLE MR. JUSTICE MANOJ MISRA

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 Mr. Jagdish Chandra Solanki, Adv.  
 Mr. A N Krishna Swamy, Adv.  
 Mr. Udai Khanna, Adv.  
 Mr. Shivam Nagpal, Adv.  
 Mr. Pratyush Srivastav, Adv.  
 Mr. Jagdish C Solanki, Adv.  
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 Ms. Vidhi Thaker, Adv.  
 Mr. Prastut Dalvi, Adv.  
 Mr. Avnish Dave, Adv.  
 Mr. Kumar Prashant, Adv.  
 Mr. Parmod Kumar Vishnoi, Adv.  
 Mr. Vaibhav Dwivedi, Adv.

Mr. Jayant Bhushan, Sr. Adv.  
Mr. Yojit Mehra, Adv.  
Mr. Amartya Bhushan, Adv.  
Mr. Tushar Bhushan, Adv.  
Mr. Ketan Paul, Adv.  
Mr. Surya Anamolu, Adv.  
Mr. Sukant Vikram, AOR

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Mr. Binay Kumar Das, AOR  
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Ms. Priyanka Das, Adv.  
Mr. Ravi Shankar Ravi, Adv.  
Mr. Sanjay Kumar Lal Das, Adv.  
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Mr. Anupam Bhati, Adv.  
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 Mr. Sandeep Sharma, Adv.  
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Mr. Shuchi Singh, AOR  
 Mr. Sanjay Kumar Dubey, Adv.  
 Mr. Krishna Kant Dubey, Adv.  
 Mr. Rakesh Kumar Tewari, Adv.  
 Mr. Vivek Kumar Pandey, Adv.  
 Mr. Ujjwal Kumar Dubey, Adv.  
 Mr. Jainendra Kumar, Adv.

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 Garv Singh, Adv.  
 Ms. Samiksha Gupta, Adv.  
 Mr. Chander Shekhar Ashri, AOR

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 Mr. Shailesh Kumar Sinha, Adv.  
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 Mr. Sanyat Lodha, Adv.  
 Mr. Dhruv Sharma, Adv.  
 Mr. Raghav Agrawal, Adv.  
 Mr. Raveena Kinkhabwala, Adv.  
 Ms. Prachi Pandey, Adv.  
 Mr. C. George Thomas, AOR

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 Mr. Vivek Mathur, Adv.  
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Mrs. Disha Bhandari, Adv.  
Mrs. Anjali Doshi, Adv.

Mr. Devvrat, AOR  
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Mr. Rajinder Singh, Adv.  
Mr. Akshay Singh, Adv.  
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Ms. Shilpa Singh, AOR

Mr. Nishanth Patil, AOR

Mr. Sushil Kumar Sharma, Adv.  
Mr. Pahlad Singh Sharma, AOR  
Mr. Virendra Kumar, Adv.  
Mr. Manish Kumar Mishra, Adv.  
Mr. Kshitij Vedwal, Adv.

Mr. Salil Paul, Adv.  
Mr. Sahil Paul, Adv.  
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Mr. Rameshwar Prasad Goyal, AOR

Ms. Fauzia Shakil, AOR  
Mr. Ujjwal Singh, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Mr R Venkataramani, Attorney General for India, has stated that a draft report of the Committee appointed by the Union government has been received and he requires some time to examine it.

- 2 Once the report is finalized which we expect to be done within a period of three weeks, soft copy of the report shall be provided to the Bench as well as the counsel appearing on behalf of the diverse parties on or before 15 February 2024.
- 3 The proceedings shall now be listed before this Bench for directions on 16 April 2024.
- 4 It is understood that in the event that the issue is not resolved by that date by the Union government, the proceedings shall then be listed for concluding the remaining part of the hearing on 23 April 2024.

**(SANJAY KUMAR-I)**  
**DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**